

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2101
TO BE ANSWERED ON-29/07/2022**

MISSION PARIVAAR VIKAS

**2101. SHRI SELVAM G.:
SHRI C.N. ANNADURAI:
SHRI GAJANAN KIRTIKAR:
SHRI DHANUSH M. KUMAR:
SHRIMATI MANJULATA MANDAL:
DR. PON GAUTHAM SIGAMANI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is implementing Mission Parivaar Vikas programme;
- (b) if so, the details of aims and objective of the programme thereof;
- (c) the number of districts covered under Mission Parivar Vikas Programme and the achievement made since its inception;
- (d) the challenges faced by the government while implementing the programme;
- (e) whether the Government has been able to achieve the desired results after implementing the National Family Welfare Programme, if so, the details thereof and if not, the corrective steps taken in this regard;
- (f) whether certain States/UTs have not utilized the funds provided to them and also target fixed has not been achieved and if so, the action taken by the Union Government in this regard; and
- (g) the steps taken by the Government to meet the goal of achieving Total Fertility Rate of 2.1 by 2025?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) The Government launched Mission Parivar Vikas (MPV) in 2016 for substantially increasing access to family planning services in 146 high fertility Districts with Total Fertility Rate (TFR) of 3 and above in seven high focus States (Uttar Pradesh, Bihar, Rajasthan, Madhya Pradesh, Chhattisgarh, Jharkhand and Assam). In November 2021, the Scheme was extended to remaining districts of the seven high focus States and all districts of six North Eastern States (Arunachal Pradesh, Manipur, Meghalaya, Tripura, Nagaland and Mizoram), where the modern contraceptive usage is low and unmet need for Family Planning is high.

The Scheme aims to improve access to contraceptives, generate awareness through promotional schemes like Nayi Pahel Kit, Saas Bahu Sammelan, mobile vans (SAARTHI), and ensure commodity security.

MPV States have shown substantial decline in Total Fertility Rate (TFR) from NFHS 4 (2015-16) to NFHS 5 (2019-21):

- Assam- 2.2 to 1.9
- Bihar- 3.4 to 3.0
- Chhattisgarh- 2.2 to 1.8
- Jharkhand- 2.6 to 2.3
- Madhya Pradesh-2.3 to 2.0
- Rajasthan- 2.4 to 2.0
- Uttar Pradesh- 2.7 to 2.4

(e) The Government's efforts have been successful in reining in the growth of population, and the following progress has been achieved:

1. The **Total Fertility Rate (TFR)** has declined from **2.2** (2015-16) to **2.0** in 2019-21 (NFHS) which is below replacement level.
2. **31 out of 36 States/ UTs** have achieved replacement level fertility of 2.1 or less (NFHS 5).
3. The **Modern Contraceptive usage** has increased from **47.8%** (2015-16) to **56.5%** in 2019-21 (NFHS).
4. **The Unmet Need for Family Planning** has declined from **12.9%** (2015-16) to **9.4%** in 2019-21 (NFHS).
5. The **Crude Birth Rate (CBR)** has declined from 20.8 (2015) to **19.7** in 2019 (SRS).

(f) Under NHM, the allocations are made in flexible pools, whereas approvals are given activity wise to provide greater flexibility to States/UTs for utilizing these funds. State/UT wise Approvals and Utilisation towards Family Planning under RCH Flexible Pool from F.Y. 2019-20 to 2021-22 is given at Annexure.

(g) Steps taken by the Government:

1. **Expanded Contraceptive Choices**
2. **Mission Parivar Vikas (MPV)** is implemented in 13 states for substantially increasing access to contraceptives and family planning services.
3. **Compensation scheme for sterilization acceptors** which provides compensation for loss of wages to the beneficiary and also to the service provider team for conducting sterilization.
4. **Post-partum Intra-uterine contraceptive device (PPIUCD)** services are provided post delivery.
5. Scheme for **Home Delivery of contraceptives** by ASHAs at doorstep of beneficiaries.
6. **Family Planning Logistics Management Information System (FP-LMIS):** A dedicated software to ensure smooth forecasting, procurement and distribution of family planning commodities across all the levels of health facilities.

Annexure

State/UT wise details of Approvals and Utilisation under Family Planning under NHM from 2019-20 to 2021-22 (Rs. In Lakhs)							
SN	State/UT	2019-20		2020-21		2021-22	
		Approvals	Utilisation	Approvals	Utilisation	Approvals	Utilisation
1	Andaman & Nicobar Islands		4.68	35.12	3.08	31.00	3.35
2	Andhra Pradesh	1517.16	1363.09	1609.74	1738.62	1952.68	1408.43
3	Arunachal Pradesh	232.28	213.50	245.53	221.54	129.47	92.12
4	Assam	3237.21	1663.46	3167.42	1150.91	4796.31	2549.95
5	Bihar	18986.91	14110.62	16154.17	12023.68	14308.66	12465.25
6	Chandigarh	28.03	25.90	29.43	9.63	31.84	10.14
7	Chhattisgarh	4631.63	1909.37	2466.12	979.83	3427.27	2600.64
8	Dadra & Nagar Haveli	23.83	6.38	32.89	4.09	29.66	7.98
9	Daman & Diu	13.62	1.53				
10	Delhi	789.74	197.97	658.24	114.37	684.22	137.24
11	Goa	41.30	26.68	69.17	15.01	32.52	4.38
12	Gujarat	4631.59	4345.88	4773.26	3848.77	7332.32	6079.83
13	Haryana	1428.76	1311.13	1669.48	982.91	3422.69	2376.84
14	Himachal Pradesh	385.78	188.72	269.73	126.01	243.98	94.53
15	Jammu & Kashmir	592.55	123.80	451.57	82.58	326.83	124.45
16	Jharkhand	4124.80	2973.48	4771.77	3035.85	6093.49	3057.30
17	Karnataka	3126.43	2604.70	2650.84	1403.17	2844.56	1760.84
18	Kerala	541.96	227.72	464.41	236.64	426.11	282.41
19	Ladakh	-	-	71.09	5.68	51.50	4.90
20	Lakshadweep	9.93	0.82	16.26	0.23	14.22	0.48
21	Madhya Pradesh	12070.07	9037.84	12696.33	8929.04	16541.75	11318.73
22	Maharashtra	5211.85	2503.24	4101.54	1624.05	3073.36	2451.53

23	Manipur	159.23	71.34	178.09	13.44	162.41	39.74
24	Meghalaya	112.64	160.09	201.01	38.13	239.22	39.81
25	Mizoram	51.45	63.27	61.16	28.53	57.34	40.95
26	Nagaland	189.63	73.78	147.76	61.83	178.21	56.03
27	Odisha	3979.75	2363.70	3818.78	1971.42	3943.68	3471.16
28	Puducherry	95.67	35.92	87.32	36.28	87.65	29.71
29	Punjab	687.00	321.62	732.65	191.97	824.00	193.81
30	Rajasthan	11587.04	8338.61	13101.29	8015.70	13846.79	8893.56
31	Sikkim	12.85	2.68	19.99	0.13	20.96	5.09
32	Tamil Nadu	2876.03	3349.98	6381.08	1005.35	4057.18	810.74
33	Telangana	900.77	653.89	1463.55	267.63	1684.43	990.46
34	Tripura	106.14	41.42	75.95	35.62	184.44	146.89
35	Uttar Pradesh	15875.17	10844.33	22936.64	12280.02	33034.80	8563.74
36	Uttarakhand	621.75	505.20	662.88	274.33	779.53	310.45
37	West Bengal	3804.49	2616.71	3830.05	2094.61	3066.14	2296.91

1. The above figures are as per available FMRs reported by States/UTs. It is updated upto 31.03.2022, hence provisional.

2. Expenditure includes expenditure against central Release, State release & unspent balances at the beginning of the year.

3. The above data comprises Family Planning (Terminal/Limiting Methods, Spacing Methods, Family Planning Indemnity Scheme, Mission Parivar Vikas), Family Planning Training, BCC/IEC activities for FP, Printing of IUCD cards, MPA Card, Procurement of equipment: FP, Drugs & supplies for FP etc.